

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3604
TO BE ANSWERED ON 8.8.2016**

Off Campus Centres of Universities

3604. SHRI M.K. RAGHAVAN:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether a recent directive was issued by the Government to close all Off Campus centres of universities including the deemed universities' units situated in the country;
- (b) if so, the details thereof and the reasons for such move and the list of universities identified for the closure including the status of the closure;
- (c) whether the Government has selectively begun to approve opening of Off Campus centres very recently like the NISER; and
- (d) if so, the details thereof including the likelihood of other universities also being permitted to close?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a) & (b): As per the Regulations of University Grants Commission (UGC) on Deemed to be Universities, an Institution Deemed to be University can establish/start Off-Campus Centre only after prior approval of Central Government. Having noticed that some of the Deemed to be Universities have established / started their Off-Campus Centre(s) without requisite approval, UGC issued notices to 10 Institutions to close all such Off-Campus(es), the details of which are at **Annexure-I**.

(c) & (d): The approval for opening Off-Campus Centre(s) is given after receipt of the application for the same from the Institution and on the recommendation of UGC, provided it is in conformity with the existing UGC Regulations meant for Deemed to be Universities. There is no selective approach for approval of off campuses. The approval of NISER off campus was given on the recommendation of UGC as per the procedure. The same approach is available for other institutions as well.

ANNEXURE-I**ANNEXURE IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 3604 FOR 08.08.2016 ASKED BY HON'BLE MEMBER SHRI M.K. RAGHAVAN REGARDING OFF CAMPUS CENTRES OF UNIVERSITIES**

S.No	Deemed to be University	Off-campus(es) started without the approval of MHRD
1.	Banasthali Vidyapeeth Banasthali, Rajasthan.	Jaipur
2.	Birla Institute of Technology Mesra, Ranchi-835 215, Jharkhand.	Extension Centres at Allahabad, Kolkata, Lalpur, Noida, Patna, Jaipur and Deoghar
3.	Birla Institute of Technology & Science, Pilani, Rajasthan.	Hyderabad and Goa (Matter before Hon'ble High Court of Delhi)
4.	Homi Bhabha National Institute Mumbai.	National Institute of Science Education & Research, Bhubaneswar, Odisha. (off-campus approved by the Ministry of HRD)
5.	Indian School of Mines Dhanbad, Jharkhand.	Extension Centre at Kolkata
6.	Indian Veterinary Research Institute, Izatnagar, UP.	Bangalore, Kolkata, Mukteswar, Palampur, Pune
7.	Lakshmi Bai National Institute of Physical Education, Gwalior, MP.	Guwahati
8.	Narsee Monjee Institute of Management Sciences, Mumbai, Maharashtra	Bangalore, Shirpur and Hyderabad.
9.	Tata Institute of Fundamental Research, Mumbai	Hyderabad
10.	Ponnaiyah Ramajayam Institute of Science & Technology (PRIST), Thanjavur, Tamilnadu	Pondicherry, Kumbamonam, Trichy, Madurai and Chennai. (Matter before Hon'ble High Court of Madras)
